

Court of the Principal District & Sessions Judge, North Goa, Near Panaji Residency, Panaji-Goa. 403 001.

No: DSC/HC-COVID-19/529/2021/3413

Dated: 6<sup>th</sup> April, 2021.

16 Chaitra, Saka-1943.

## CIRCULAR

The Hon'ble the Chief Justice and other Hon'ble Judges of the Hon'ble Administrative Committee, vide Circular dated 05/04/2021, after taking into account the exponential surge in COVID-19 cases and the views of stakeholders have been pleased to put in place the following arrangements in respect to the functioning of all the District & Subordinate Courts in the North Goa District as under, in supersession of earlier Circular dated 30/01/2021:-

## JUDICIAL AND ADMINISTRATIVE WORK

- All the Courts in North Goa District shall start functioning in <u>TWO shifts</u> and to take up remand and urgent matters physically w.e.f. 07/04/2021.
- 2. In each shift the Judicial working hours will be of 2 hours (i.e. from 11.00 a.m. to 1.00 p.m. and from 2.30 p.m. to 4.30 p.m.).
- 3. In each shift, the Office working hours will be of 2½ hours (i.e. from 10.30 a.m. to 1.00 p.m. and from 2.00 p.m. to 4.30 p.m.) with presence of 50% of the staff everyday.
- The Courts may take up other matters e.g. fixed for recording of evidence, hearing of arguments etc., via virtual platform.
- The Courts may take up the matters physically which are either brought or scheduled for compromise / compounding.
- All Courts shall remain closed on every Saturday and to take up only remand and urgent matters, as being taken up on holidays.

- 7. The Judicial Officers may not pass any adverse order owing to the absence of the advocates, parties, witnesses or accused persons.
- 8. Only take away orders and parcels services are allowed in the Canteens located within the Court premises.
- 9. All the safety / precautionary measures envisaged vide SOP dated 27/11/2020 shall apply mutatis mutandis.
- 10. This Circular shall remain in force until further orders.

## **FUNCTIONING OF THE COURT**

The Judicial and office timings for the District & Subordinate Courts of North Goa District are as under:

	JUDICIAL WORKING		OFFICE WORKING	
TIMINGS	First Shift	Second Shift	First Shift	Second Shift
	11.00 a.m.	02.30 p.m.	10.30 a.m.	02.00 p.m.
	to	to	to	to
	01.00 p.m.	04.30 p.m.	01.00 p.m.	04.30 p.m.

( IRSHAD AGHA )

Principal District Judge and Sessions Judge North Goa, Panaji-Goa

## Copy to:

- 1. The Registrar General, High Court of Bombay, Appellate Side, Mumbai.
- 2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
- 3. The Registrar (Adm.) High Court of Bombay at Goa, Panaji.

- 4. The Principal District and Sessions Judge, South Goa, Margao.
- 5. The Superintendent of Police, North Goa, Panaji, with a request to circulate above Circular dated 06/04/2021 to the concerned Police Stations.
- 6. The Collector, North Goa, Panaji.
- 7. The Inspector General of Prisons, Panaji, Goa.
- 8. The Directorate of Prosecution, Panaji, Goa.
- 9. The Superintendent of Police, CBI, ACB, Bambolim- Goa.
- 10. The President, Advocate Bar Association, North Goa, Panaji with a request to circulate above Circular dated 06/04/2021 to the Taluka Bar Associations.